

Annexure 7

Name of the corporate debtor: MIR REALTORS PRIVATE LIMITED Date of commencement of CIRP:18 -December-2021

List of creditors: Pursuant to claims received and updated as on 29th November 2022

List of operational creditors (Government dues)

(Amount in ₹)

S.No	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Employees Provident Fund Organisation	Ministry of labour & Employment, Govt of India	03-03-2022	68,95,992.00	68,95,992.00	Unsecured	No				-		
2	Employees State Insurance Corporation	Ministry of labour & Employment, Govt of India	11-01-2022	34,650.00	34,650.00	Unsecured	No				-		
3	Central Tax & Central Excise, Ernakulam	Ministry of Finance, department of revenue	18-03-2022	14,38,18,244.00	14,38,18,244.00	Unsecured	No				-		
	TOTAL			15,07,48,886.00	15,07,48,886.00						-		